

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

**O.A. NO. 448 OF 2013**

Monday, this the 22<sup>nd</sup> day of July, 2013

**CORAM:**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER  
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

G.M.Kochukanjiram  
Deputy Conservator of Forests (Non-cadre)  
Working as Divisional Forest Officer  
Forest Flying Squad  
Residing at Kochukanjiram House  
Velloor PO, Kottayam District

... **Applicant**

(By Advocate Mr. Shafik M.A)

versus

1. Union of India represented by the  
Principal Secretary to the Government  
Ministry of Forest and Wildlife  
New Delhi – 110 001
2. Union Public Service Commission  
represented by its Secretary  
New Delhi – 110 001
3. State of Kerala represented by the  
Chief Secretary  
State of Kerala  
Trivandrum – 695 001
4. The Principal Secretary to the Government  
Forest and Wildlife Department  
Government Secretariat  
Trivandrum – 695 001
5. The Principal Chief Conservator of Forests (Admn)  
Forest Headquarters  
Vazhuthacaud, Trivandrum – 695 014 ... **Respondents**

(By Advocate Mrs.Deepthi Mary Varghese, ACGSC  
Advocate Mr.Thomas Mathew Nellimoottil (R-2)  
Advocate Mr.A.Ranjith, Sr.GP (R3-5) )

The application having been heard on 22.07.2013, the Tribunal  
on the same day delivered the following:

: 2 :

**ORDER**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

In view of letter dated 07.06.2013, including the name of the applicant in the zone of consideration for the year 2011, this OA has become infructuous. Accordingly, it is **closed**. No costs.

Dated, the 22<sup>nd</sup> July, 2013.

  
**K GEORGE JOSEPH**  
**ADMINISTRATIVE MEMBER**

  
**Dr.K.B.S.RAJAN**  
**JUDICIAL MEMBER**

VS